

13.25 hrs.

PAPERS LAID ON THE TABLE

Annual Report of Post-Graduate Institute of Medical Education and Research, Chandigarh

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING ; AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B.S. MURTY : I beg to lay on the Table a copy of the Annual Report of Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1967-68, under section 19 of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966. [Placed in Library. See No. LT-1487/69.]

Audit Report, Defence Services, 1969, and Notifications under Central Excises & Salt Act and Customs Act

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P.C. SETHI) : I beg to lay on the Table—

- (1) A copy of the Audit Report, Defence Services, 1969 (Hindi version) under article 151 (1) of the Constitution read with sub-section 3 (ii) of section 3 of the Official Languages Act, 1963.
- (2) A copy of Appropriation Accounts of the Defence Services for the year 1967-68 and Commercial Appendix there to (Hindi version). [Placed in Library. See No. LT-1488/69.]
- (3) A copy each of the following Notifications under section 38 of the Central Excises and Salt Act, 1944 :—
 - (i) The Central Excise (Ninth Amendment) Rules, 1969, published in Notification No. G.S.R. 1615 (English version) and G.S.R. 1616 (Hindi version) in Gazette of India dated the 12th July, 1969.
 - (ii) The Central Excise (Eighth Amendment) Rules, 1969, published in Notification No G.S.R. 1713 (English version) and G.S.R. 1714 (Hindi version) in

Gazette of India dated the 19th July, 1969.

[Placed in Library. See No. LT-1489/69.]

- (4) A copy each of the following Notification under section 159 of the Customs Act, 1962 ;—
 - (i) G.S.R. 1456 (Hindi version) published in Gazette of India dated the 21st June, 1969, together with an explanatory memorandum.
 - (ii) G.S.R. 1716 published in Gazette of India dated the 19th July, 1969, together with an explanatory memorandum.
 - (iii) G.S.R. 1717 published in Gazette of India dated the 19th July, 1969, together with an explanatory memorandum.
 - (iv) G.S.R. 1783 (English version) and G.S.R. 1784 (Hindi version) published in Gazette of India dated the 26th July, 1969, together with an explanatory memorandum.
- [Placed in Library. See No. LT-1490/69.]
- (5) A copy each of the following Notifications issued under the Central Excise Rules, 1944 ;—
 - (i) G.S.R. Rs. 1120 and 1121 published in Gazette of India dated the 8th May, 1969, together with an explanatory memorandum.
 - (ii) G.S.R. 1550 published in Gazette of India dated the 27th June, 1969, together with an explanatory memorandum.
 - (iii) G.S.R. Rs. 1611 and 1612 (English version) and G.S.R. 1613 and 1614 (Hindi version) published in Gazette of India dated the 12th July, 1969, together with an explanatory memorandum.